

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Housing & Urban Development Department**  
Civil Secretariat  
Jammu/Srinagar  
\*\*\*\*\*

**Notification**

Jammu, the 17<sup>th</sup> May, 2021

**S.O 177** -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Sh. Vikram Singh S/o Sh. Dharam Singh, Member Ward No. 02 of Municipal Council, Ramban to have been declared as elected Vice President of the Municipal Council, Ramban for the remainder period.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
(Dheeraj Gupta)IAS  
Principal Secretary to Government,  
Housing & Urban Development Department

No:HUD-LSG/ULBJ/65/2021/e-office/computer No. 14585

Dated:- 17-05-2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Director, Urban Local Bodies, Jammu.
7. Deputy Commissioner, Ramban.
8. Additional Secretary to Chief Secretary.
9. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazettee.
10. Private Secretary to Principal Secretary to Government, Housing and Urban Development Department.
11. Sh. Vikram Singh S/o Sh. Dharam Singh.
12. Executive Officer, Municipal Council, Ramban.
13. Master file/stock file.
14. Incharge Website, H&UDD.

  
(Thannaji Bhat)

Under Secretary to Government,  
Housing & Urban Dev. Department.

